

GOVERNMENT OF INDIA  
CENTRAL BOARD OF DIRECT TAXES  
NEW DELHI: DATED THE 1st May, 1980

NOTIFICATION  
(INCOME-TAX)

No. 3273(F.No. 189/13/78-II(AI)): In exercise of the powers conferred by sub-section (1) of section 121 of the Income-tax Act, 1961 (43 of 1961) and in supersession of all previous Notifications in this regard, the Central Board of Direct Taxes hereby direct that the Commissioner of Income-tax specified in column 1 of the Schedule hereto annexed with headquarters specified in column (2) thereof shall perform his functions in respect of such areas or of such persons or classes of persons or of incomes or classes of incomes or of such cases or classes of cases as are comprised in the Income-tax Circles, Wards or Districts referred to in the said column (3):

Provided that the Commissioner of Income-tax shall also perform his functions in respect of such persons or of such cases as have been or may be assigned by the Central Board of Direct Taxes to any Income-tax authority subordinate to him:

Provided further that the Commissioner of Income-tax shall not perform his functions in respect of such persons or such cases as have been or may be assigned to any Income-tax authority outside his jurisdiction.

SCHEDULE

<u>INCOME TAX</u> <u>COMMISSIONER</u>	<u>HEADQUARTERS</u>	<u>JURISDICTION</u>
1	2	3
1. Jullundur	Jullundur	1. Distt. I, Jullundur 2. Distt. II, Jullundur 3. Special Circle, Jullundur 4. Estate Duty-cum Income-tax Circle, Jullundur 5. Phagwara 6. Foga 7. Hoshiarpur 8. Kapurthala 9. Bhatinda 10. Ferozepur 11. Abohar 12. Mansa 13. Faridkot

This notification shall take effect from 1st May, 1980

Sd/-

( B. M. SINGH )

UNDER SECY, CENTRAL BOARD OF DIRECT TAXES

To  
The Manager  
Government of India Press  
Ring Road, Mayapuri Industrial Area  
(Near Rajouri Garden), New Delhi

Copy to:-

1. All Commissioners of Income-tax
2. Directors of Ins. (IT)/(DAS)/(P&PE)/(Inv), New Delhi
3. Director of C&A Services, (Income-tax), 1st floor, Aivan-e-Ghalib, Mata Sundri Lane, New Delhi (5 copies)
4. All Officers & Sections of I.T. Wing of C.B.D.T., New Delhi
5. Comptroller & Auditor General of India, New Delhi (20 copies)
6. Bulletin Section of Dte. of Ins (RS&P) New Delhi (5 copies)
7. Director of Training, IRS (Direct Taxes), staff college, Nagpur (5 copies)
8. Shri M. B. Rao, Joint Secy., Ministry of Law, Justice and Company Affairs (Department of Legal Affairs), New Delhi.
9. The Chief Controller of Accounts, C.B.D.T., New Delhi.

sd/-

( B. M. SINGH )

UNDER SECY. CENTRAL BOARD OF DIRECT TAXES.

AUTHORISED FOR ISSUE

*P. N. Vella*

NO:CC/E(AI) 3070/980/RSP/80

( P. N. VELLA )

ASST. DIRECTOR OF INSPECTION (RS&P)

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